

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016
&
APPEAL NO. 132 OF 2016 & IA NO. 295 OF 2016 &
IA Nos. 109, 225 of 2017
&
APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016

Dated: 5th January, 2018

APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016

In the matter of :

GAIL India Ltd. Appellant(s)
Vs.
Sravanthi Energy Pvt. Ltd. & Anr. Respondent(s)

APPEAL NO. 132 OF 2016 & IA NO. 295 OF 2016 & IA Nos. 109, 225 of
2017

GAIL India Ltd. Appellant(s)
Vs.
Gama Infraprop Pvt. Ltd. & Anr. Respondent(s)

APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016

GAIL India Ltd. Appellant(s)
Vs.
Beta Infratech Pvt. Ltd. & Anr. Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **09.03.2018.**

Court Master